

List of cases suitable to dispose of through video conferencing

(After filing joint memo by both advocates in their respective cases in e filing of High court website, this court would suo-motu advance the matter from the date of hearing given below to their convenient date)

S.No.	Case Number	Name of counsel for plaintiffs/Appellants	Name of counsel for defendants/respondents	Date of hearing
1	O.S.39/2011 (arguments)	Sri. K.V.R.H.Prasad	Sri. K.Krishna Kishore - D5 Sri. D.S.R - D6 Sri. KVR - D7 Sri. BVK - D11 Sri. MVSR - D12 Sri.PV - D13 &16 Sri.G.S.K.S - D18	4-8-2020
2	FCOP 105/2015 (arguments)	Smt.SBA Jhansi	Ch.Dayaratnam	10-9-2020
3	CMA 17/2017	Sri.J.R.R	Sri.ASRKR	3-8-2020
4	CMA 12/2018	Sri.J.RR	Sri.D.Prudhvi Krishna Mohan	11-8-2020
5	A.S.112/2016	Sri.L.Vijaya Kumar	Sri.PSCP - R2 to R4	19-10-2020
6	A.S.121/2016	Sri.K.V.R.H.Prasad	Smt.GPV	14-10-2020
7	A.S.146/2016	Sri.G.S.R.R	Sri.NVP	6-8-2020
8	A.S.157/2016	Sri.K.S. Reddy	Smt.GPV for R1	6-8-2020
9	A.S.165/2016	Sri.MSK	Sri.JRR	14-09-2020

10	A.S.215/2016	Sri.KV.R.H.Prasad	Sri.L.Vijaya Kumar for R1	04-08-2020
11	A.S.220/2016	Sri.IBK	Sri.K.S.C.R -- For R1 Sri.GVR - For R2	06-09-2020
12	A.S.31/2017	Sri.Paladugu VR	-	14-09-2020
13	A.S.37/2017	Sri.B.K.K	Sri.M.V.S.R.	14-10-2020
14	A.S.38/2017	Sri.B.K.K	Sri.M.V.S.R	14-10-2020
15	A.S.168/2017	Sri.YVHR	Sri.L.Vijaya Kumar for R1 & R6	06-09-2020
16	A.S.178/2017	Sri.NSR	Sri.E.Rama Rao	9-11-2020
17	A.S.359/2017	Sri.TVS	-	22-07-2020
CRIMINAL CASES				
1	Crl.A.32/2018	Sri.C.Raghurami Reddy	Learned APP (Guntur PS)	08-10-2020
2	Crl.A.134/2018	Sri.K.Pattabhiramudu	Sri.R.Sivaji for R1 Sri.D.Brahmayya - R3 to R5	19-10-2020
3	Crl.A.205/2018	Sr.S.B.N.R	Learned APP (Vatticherukuru PS)	14-10-2020
4	Crl.A.207/2018	Sri.N.Srinivasa Rao	Learned APP for R1	11-08-2020
5	Crl.A 228/2018	Sri.Dasari Srinivasa Rao	Sri. S.Punnam Raju	31-07-2020
6	Crl.A.233/2018	Sri.P.V.Narasimha Sastry	Sri.P.Raja Rao	04-12-2020
7	Crl.A.257/2018	Sri.Bezzam Veeresh	Learned APP (Bapatla Rural PS)	9-11-2020
8	Crl.A.269/2018	Sri.B.Syam Prabhakar Rao	Sri.G.V.Ramana	19-10-2020

9	Crl.A.300/2018	Sri.Ch.Radha Krishna Murthy	Sri.N.Srinivasa Rao	13-10-2020
10	Crl.A.304/2018	Sri.G.Punna Reddy	Respondent ersonally present	20-07-2020
11	Crl.A.307/2018	Sri.G.Punna Reddy	-	31-07-2020
12	Crl.R.P.109/2018	Sri.Ch.V.R.	Sri.K.Srinivasa Rao	27-07-2020
13	Crl.R.P.85 /2018	Sri.B.S.B	Sri.G.Gangadhara Rao	21-10-2020

YUSBG, Paydhe Savelli

Judge
Family court cum XII Addl District and Sessions Court
Guntur